

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/5012/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Susil Kumar Sarma,
Member,
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the 24th August, 2018.

Sub: **Casual Leave.**

Ref:- Your letter No. MACT/N/465 Dated, Nagaon, the 23rd August 2018

Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 23.08.2018, has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Rohas